

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 395 of 2019

IN THE MATTER OF:

Sri Manohar Reddy

...Appellant

Vs

**Edelweiss Asset Reconstruction
Company Ltd. & Anr.**

....Respondents

Present:

For Appellant: Mr. Goutham Shivshankar, Advocate

**For Respondents: Mr. Nikhil Nayyar, Senior Advocate along with Mr.
Pawan Bhushan and Mr. Tushar Bhushan,
Advocates.**

ORDER

14.08.2019 Due to paucity of time, the matter could not be taken up.

Post the case 'for Admission (After Notice)' on **5th September, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)